

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:471
ANSWERED ON:26.02.2015
ALLOCATION OF COAL TO GUJARAT
Jardosh Smt. Darshana Vikram

Will the Minister of COAL be pleased to state:

(a) whether a new Inter-Ministerial Task Force constituted on 13.06.2014 to undertake a comprehensive review of existing sources of coal and consider the feasibility for rationalisation of these sources has submitted its report;

(b) if so, the details thereof; and

(c) the action taken by the Central Government on recommendations of task force with special reference to allocate coal to State Government of Gujarat from nearby collieries to minimize unwanted transport costs?

Answer

MINISTER OF STATE (I/C) IN THE MINISTRY OF COAL, POWER AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a)to(c): To undertake comprehensive rationalisation of sources of coal with a view to optimize transportation cost and materialization under given technical constraints, a new Inter-Ministerial Task Force (IMTF) was constituted on 13.06.2014. This IMTF has submitted its Report and the same has been circulated on 02.02.2015 to all concerned for implementation. The recommendations inter-alia include partial shifting of linkages to Gujarat State Electricity Corporation Ltd (GSECL) as under:-

Gujarat State Electricity Corporation Limited (GSECL)

Power Station	Source	Existing Capacity(MW)	Proposed Linkage Qty (MT)	Linkage Normative	Provisional Profit/Loss (-) (Rs Crore)
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Gandhinagar	SECL	3.460	2.960	2.960		
TPS	WCL	- 0.500	0.500	48.00		
870 MW	TOTAL	3.460	3.460	3.460	48.00	
Pre-NCDP						
Wanakbori	TPS	SECL	8.520	7.820	7.820	-
1470 MW	WCL	- 0.700	0.700	52.71		
Pre-NCDP	TOTAL	8.520	8.520	8.520	52.71	
Total	GSECL	11.980	11.980	11.980	100.71	

Government of India has directed Coal India Limited (CIL) and Singareni Collieries Company Limited (SCCL) to take all necessary follow up action for implementation of the report of the IMTF and CIL has already directed subsidiary companies for immediate implementation of the same.